# COUNCIL OF STATE DEBATES

Volume II, 1927

(29th August 1927 to 21st September 1927)

### THIRD SESSION

OF THE

## SECOND COUNCIL OF STATE, 1927



#### CONTENTS.

	Pages
Monday, 29th August, 1927—	
Address by His Excellency the Viceroy to the Members of the Council of State and the Legislative Assembly	835—38
Tuesday, 30th August, 1927—	
Members Sworn	839
Questions and Answers	83979
Appointment of the Honourable Sir Dinshaw Wacha to the Library Committee	879
Congratulations to Members who have received honours	- 879
Bills passed by the Legislative Assembly laid on the table	87980
Reports of the Joint Committee on the Gold Standard and Reserve Bank of India Bill and the Imperial Bank of India (Amendment) Bill, laid on the table	880
Governor General's assent to Bills	880
Indian Lighthouse Bill—Presentation of the Report of the Joint Committee	880
Indian Succession (Amendment) Bill-Introduced	88081
Indian Limitation (Amendment) Bill-Introduced	881
Assam Labour and Emigration (Amendment) Bill-Introduced	881
Bodies Corporate (Joint Ownership) Bill-Introduced	882
Presidency-towns Insolvency (Amendment) Bill-Introduced	882
Indian Divorce (Second Amendment) Bill-Introduced	882 <b>83</b>
Insolvency (Amendment) Bill—Passed	88384
Statement of Business	884
WEDNESDAY, 31st August, 1927-	
Resolution re Establishment of a Supreme Court—Negatived	885—917
Resolution re Report of the Indian Sandhurst Committee—Negatived	917—44
FRIDAY, 2ND SEPTEMBER, 1927-	
Indian Succession (Amendment) Bill-Passed	94546
Indian Limitation (Amendment) Bill—Referred to Select Committee	94649
Indian Lighthouse Bill—Passed	94950
Bodies Corporate (Joint Ownership) Bill—Consideration of	
Bill adjourned	951
Presidency-towns Insolvency (Amendment) Bill—Passed	951—5 <b>2</b>
AVENTERMENT ANNUAL	ynx -

Monday, 5th September, 1927—	
Questions and Answers	955
Congratulation to the Leader of the House on the K.C.S.I., conferred on him	956
Resolution re Release of Political prisoners—Negatived	957—78
The 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	97893
Resolution re Development of new industries—Negatived Resolution re Grievances of railway employees—Negatived	994-1002
Resolution re Grievances of railway employees—Negatived Criminal Law Repealing and Amending Bill—Discussion on the	994-1002
Motion for consideration adjourned	100216
Tuesday, 6th September, 1927—	
Questions and Answers	1017-20
Agreement between the United Kingdom and the Latvian Republic—Laid on the table	1021
Indian Divorce (Second Amendment) Bill-Passed	1021
Assam Labour and Emigration (Amendment) BillPassed	1021—22
Indian Bar Councils (Amendment) Bill-Passed	1022-23
Indian Merchant Shipping (Amendment) Bill-Passed	1023-36
Indian Divorce (Amendment) Bill-Passed	1036
Indian Limitation (Amendment) Bill-Constitution of the Select	
Committee	1037
Wednesday, 7th September, 1927—	
Member Sworn	1039
Questions and Answers	1039— <b>41</b>
Criminal Law Repealing and Amending Bill—Motion to consider as passed by the Legislative Assembly, negatived	1041—71
Resolution re Constitution and Powers of the Council of State-	
Negatived ·	107185
Resolution re Expulsion from their Homes by Frontier Tribesmen of Sikh and Hindu Residents of British Territory on the	
North-West Frontier-Withdrawn	108598
Monday, 12th September, 1927—	
Member Sworn	1099
Questions and Answers	10991131
Bills passed by the Legislative Assembly laid on the table	1131
Resolution re Prohibition of the dedication of unmarried minor	
girls to temples as Devadasis-Withdrawn by leave of the	1101 40
Council	1131—42
Resolution re Enhancement of the duty on foreign liquors— Negatived	114246
Resolution re Eradication of the Water hyacinth pest in	
Bengal—Negatived	114652
Resolution re Levy of an export duty on oil-seeds, bones and other forms of manure—Withdrawn by leave of the Council	1153—58
Statement of Business	1158

VEDNESDAY,	14тн	September,	1927

Question and Answer		1159
Resolution re Slaughter of milch cows, buffaloes, etc.—Withdre		1150 71
by leave of the Council	• •	1159—71
Resolution re Cheap transport of agricultural and other production of Waterways—Withdrawn by leave of the Council	luce 	1172—76
Resolution re Privileges and immunities of the Central Provincial Legislatures—Withdrawn by leave of the Council	and l	117689
Resolution re Reconstitution of the Local Advisory Committee for Railways—Withdrawn by leave of the Council	tees •••	1189—98
Message from the Legislative Assembly	••	1199
Statement of Business		1199
HURSDAY, 15TH SEPTEMBER, 1927-		
Bills passed by the Legislative Assembly laid on the Table		1201
Message from the Legislative Assembly	••	1201
Hindu Family Transactions Bill—Report of the Select Co	om- ՝	1201
Indian Limitation (Amendment) Bill—Report of the Sel Committee presented	lect	1202
Resolution re Inspection of Emigrants and the protection Emigrant women and girls on board ship—Adopted	o <b>f</b> 	1202—04
Resolution re Censorship of Cinematograph films-Adopted		1204-11
Bamboo Paper Industry (Protection) Bill-Passed		1211—15
Aden Civil and Criminal Justice (High Court Jurisdicti Amendment) BillIntroduced and Passed	ion	121517
Indian Securities (Amendment) Bill—Passed		1217—18
Statement of Business		1218
ATURDAY, 17TH SEPTEMBER, 1927-		
Questions and Answers		1219-32
Flood Situation in Orissa		1232
Message from the Legislative Assembly		1232
Indian Tariff (Cotton Yarn Amendment) Bill—Passed		1232—52
Indian Tariff (Amendment) Bill—Passed	••	1252—59
Statement by the Leader of the House		1259—60

Monday, 19th September, 1927—	2
Resolution re Railway between India and Burma-Negatived	1261—6 <sup>7</sup>
Indian Limitation (Amendment) Bill—Motion to circulate adopted	126%
Cantonments (Amendment) Bill—Passed	1267—6
Indian Emigration (Amendment) Bill—Passed	e 126
Indian Income-tax (Amendment) Bill—Passed	1270—7
Hindu Family Transactions Bill—Consideration of Bill adjourned	127470
Motion re Appointment of a Committee to consider the question of residence and accommodation for Members of the Indian Legislature—Adopted	1276—7
Tuesday, 20th September, 1927—	
Questions and Answers	127
Message from the Legislative Assembly	127
Bills passed by the Legislative Assembly laid on the Table	1280—82
Resolution re Ratification of the Draft Conventions concerning (1) Seamen's Articles of Agreement, and (2) the Repatriation of Seamen—Adopted	1282— <b>得3</b>
Resolution re Recommendations concerning (1) the Repatriation of Masters and Apprentices, and (2) the General Principles for the inspection of the conditions of work of Seamen—	
Adopted	1284—85
Wednesday, 21st Septermber, 1927—	
Questions and Answers	1287—9 <b>10</b>
Criminal Law Amendment Bill—Passed	1290—13 19
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## COUNCIL OF STATE DEBATES

(OFFICIAL REPORT OF THE THIRD SESSION OF THE SECOND COUNCIL OF STATE.)

#### **VOLUME II-1927.**

#### COUNCIL OF STATE.

Monday, the 29th August, 1927.

ADDRESS BY HIS EXCELLENCY THE VICEROY TO THE MEMBERS OF THE COUNCIL OF STATE AND THE LEGISLATIVE ASSEMBLY.

H. E. THE VICEROY: Gentlemen, little more than a year ago, I invited India to pause and consider seriously the communal situation, and I then appealed to leaders and rank and file to pursue peace and cultivate a spirit of toleration towards one another. For several months past I have had it in mind again to speak to the conscience and heart of India upon that question which still dwarfs all others in her life, but I have felt some doubt as to the most convenient means of doing it. I finally came to the conclusion that there was no more appropriate way of reaching the ear of the multitudes of India than by addressing them through the representatives of India in the Central Legislature. Accordingly I decided, in exercise of the statutory privilege conferred upon me by the Government of India Act, to ask the Members of the Legislature to meet me here to-day, and I am gratified that so large a number of Honourable Members of both Houses should have been able to attend.

Let me recall the salient incidents of India's recent history.

I am not exaggerating when I say that during the 17 months that I have been in India, the whole landscape has been overshadowed by the lowering clouds of communal tension, which have repeatedly discharged their thunderbolts, spreading far throughout the land their devastating havoc.

From April to July last year, Calcutta seemed to be under the mastery of some evil spirit, which so gripped the minds of men that in their insanity they held themselves absolved from the most sacred restraints of human conduct. Honest citizens went abroad in peril of their lives from fanatical attack, and the paralysis that overtook the commercial life of a great metropolis was only less serious than the civic loss that flowed from naked and unashamed violation of the law, which perforce had to be reasserted by methods drastic and severe. Since then we have seen the

IH. E. the Viceroy.]

same sinister influences at work in Pabna, Rawalpindi, Lahore and many other places, and have been forced to look upon that abyss of unchained human passions that lies too often beneath the surface of habit and of law.

In less than 18 months, so far as numbers are available, the toll taken by this bloody strife has been between 250 and 300 killed, and over 2,500 injured. While angry temper reigns we are not always sensible of the tragedy that lies behind figures such as these. The appreciation of it is dulled in the poisoned atmosphere, which for the time prevails, suggesting that such things are inseparable from the defence of principles jeabously and tempting men to forget how frequently in history the attempt has been made to cloak such crimes against society in honourable guise. But let us translate these things into terms of human sorrow and bereavement, and let our minds dwell in pity and in shame upon the broken human lives that they represent, mothers robbed of sons whose welfare they counted more precious than their own, the partnership of lives severed, the promise of young life denied. The sorrows of war are often mercifully redeemed, as many of us have known by an element of self-sacrifice that transfigures and consecrates them to the achievement of some high purpose. But here, over these domestic battlefields, sorrow holds sway unredeemed by any such transforming power, and speaks only of the senseless and futile passions that have caused it.

Nor are the many houses of mourning the only measure of the damage which is being done to India. Is there not much in Indian social life that still cries out for remedy and reform and which enlightened India of to-day would fain mould otherwise? Nowhere perhaps is the task before the reformers more laborious; for in India civilisation is agelong, immemorial; and all things are deep-rooted in the past. United must be the effort if it is to gain success; and on the successful issue of such work depends the building of the Indian nation. Yet the would-be builders must approach their task sorely handicapped and with heavy heart, so long as the forces to which they would appeal are distracted and torn by present animosities. For nothing wholesome can flourish in unwholesome soil, and no one may hope to build a house to stand against the wind and the rain and the storm of life upon foundations that are rotten and unsound.

And what shall we say of the effect of these troubles upon India's progress in the field of constitutional evolution? There are many who hold that the very reforms that were designed to lead India along the peaceful road of political development have by reason of the political power that they conferred been directly responsible for the aggravation of these anxieties. True it most certainly is that national self-government must be founded upon the self-government and self-control of individuals. Where private citizens do not possess these qualities, political self-government of a nation is an empty name, and merely serves to disguise under an honourable title the continuance of something perilously akin to civil war.

And thus this problem, of which the reactions upon the future of India must be so intimate, is a problem with which Great Britain, not less than India, is vitally concerned. For India desires to win self-government, and it is Great Britain's self-appointed task to guide her to this end. Surely it is evident that those who desire to win, and those who desire to lend assistance in the winning, are mutually and vitally confronted with

the necessity of laying the spectre that besets the path of their common hopes. By the logic of our purpose or desires, we are partners in the task, and no one of us can here shirk or decline responsibility. Of the burden which India's unhappy disunion imposes on Government, the figures I gave earlier in my speech are eloquent. It is our inalienable duty to preserve order and to vindicate the law. We may make mistakes in doing it; there are few human beings who can avoid them; but if we make them, they are, believe me, mistakes made in the cause of a genuine attempt to discharge the difficult and painful duty that is ours.

But I cannot reconcile it with my conception of a real and effective partnership in this matter between Great Britain and India to confine the responsibility, either of myself or my Government, to a mere repression of disorder. Necessary as that is, the situation, as I see it to-day, demands a more constructive effort.

A year ago an appeal was made to me by many men of influence and distinction that I should take the initiative in convening a conference to examine any means that might hold out promise of amelioration. For reasons which seemed to me convincing, I thought it inadvisable to take that step; and I have not wavered in my conviction that my decision was well-founded. But the passage of events between that time and this has compelled me perpetually to review the grounds on which I then formed my judgment. I had hoped that, in answer to my appeal to the communities, it might not have been impossible that they themselves, freely taking counsel together, might have reached an agreement genuine, convinced and thus effective, that would have brought much-desired and longsought relief from these distractions. In this respect my hopes have been disappointed. Partial agreements, it is true, have been reached in regard to this or that aspect of the problem, reflecting much honour upon those who exposed themselves, I do not doubt, to considerable risk with many of their own friends in making them. But, so far as I can judge, those agreements have failed to offer that fundamental solution of the problem, and to gain that measure of acceptance, which are necessary if we are to win through the present distress. And one condition remains constant, which is, as I said last year, that no conference can offer any hope of success unless those participating in it are truly inspired with a will to peace.

It was with real pleasure that I observed statements recently in the press which indicated that fresh efforts might be made to bring together Hindus and Muslims for the discussion of these matters. such attempt deserves the active good-will and support of all who care for India's welfare and good name. I myself have long been considering anxiously whether any action by Government could help to stimulate that general desire of reconciliation without which nothing can be done. It is not easy, or perhaps possible, for me to give a positive or assured answer to these reflections. In matters of this kind, each man must search his own heart and answer for himself whether he does in truth and without reserve desire to play his part as an apostle of peace, and whether those associated with him are like-minded. But this I can say. If it were represented to me by the responsible leaders of the great communities that they thought a useful purpose might be served by my convening a conference myself with the object of frankly facing the causes of these miserable differences, and then in a spirit of determined good-will considering whether any practical solution or mitigation of

[H. E. the Vieroy.]

then could be found, I should welcome it as evidence of a firm resolve to leave no way unsearched that might disclose means of rescuing India from her present unhappy state. And, if these representations were made by those who occupy such a position in their communities as to permit me to assume that the communities would accept and abide by any decisions at which they might arrive on their behalf, then, allying myself with them and such other leaders of public thought as might be willing to assist, I should gladly and cordially throw my whole energies into this honourable quest.

I have been told that any such efforts are foredoomed to failure, and that all we might accomplish would be to contribute a few more barren pages to the story of unprofitable discussions. I do not underestimate the difficulties; I do not minimise the risk of failure. But difficulties are meant to be surmounted, and outward success or failure is not the sole or the final test of conduct in this sphere. After all, many of the greatest ventures in human history have sprung from what the world deemed failures. At any given time the evil forces of life may be so strong that the efforts we can make against them appear unavailing. Yet to allow this thought to drive us into a posture of feeble acquiescence in something against which our whole moral sense rebels, and into losing our will for better things, this surely would be deliberately to turn our back upon everything that makes life worth living.

There is an epitaph in a small country churchyard of England upon an English country gentleman, whose lot had been cast in those unhappy days of English history, when England too was torn by religious strife. It runs as follows:—

"In the year 1643, when all things sacred were either demolished or profaned, this Church was built by Sir Francis Shirley, Baronet, whose singular praise it is to have done the best things in the worst times, and to have hoped them in the most calamitous."

I doubt whether higher testimony could be paid to any man, or more concise expression given to the forces by which this world is moved.

There must surely have been times during these latter months when Indian patriots, gazing upon their motherland, bruised by this internecine and senseless struggle, must have been hard put to it to maintain their faith in India's destiny untarnished, and when many must have been even tempted to hate the very name of religion, which ought to be man's greatest solace and reward. Yet may it not be that the purpose of these trials has been to test the calibre of our faith, and that some day when the testing time is past, those who with trust in their hearts, and hope in their eyes, have striven unceasingly to spread kindly feeling among their fellowmen, will reap for India a reward that will repay tenfold the bitter cost at which it has been purchased?

You will forgive me, Gentlemen, for speaking in a strain that may seem to some to accord ill with the hard tets of life and the common atmosphere of politics. But I believe and I think India believes—in the power of spiritual forces to assert themselves over their material expression by which they may often be betrayed. And it is because of this belief that is hers and mine that I have ventured once more to trace out the only path along which India can lead her peoples to take their appropriate part in the fulfilment of the ordered purpose for humanity.